COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>IA NO. 332 OF 2017 IN</u> <u>DFR NO. 1294 OF 2017</u>

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Virender Rawal & Ors. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

ORDER

IA No. 332 OF 2017
(Appl. for Urgent Listing)

Defects be cured within a week's time.

List the matter on <u>09.05.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt